

23-11-90

SPM & AVH

Mr PK Madhusoodhan for applicant(proxy)  
Mr Santhoshkumar for respondents

No counter affidavit has been filed even today.  
The case will be heard on the basis of available records.  
List for final hearing on 3.12.90. No further adjournment  
will be given.

*M. Sivaji*

23-11-90

NVK & ND

~~Mr. Santhosh Kumar for applicant~~  
Mr. Santhosh Kumar for applicant by proxy  
Mr. Santhosh Kumar for respondents by proxy

(2) The respondents seek more time  
to make their statement in the light  
of additional reply filed by the applicant  
stating that the respondents have ~~stated~~  
conceded the demand regarding grant  
of higher pay scale but it is silent  
about the date of effect of the new  
scale. Call on 17.1.91.

*S. Pillai*  
3/12/90

NVK & ND

Mr. G. Sasidharan Chempazhanthiyil for applicant by  
proxy counsel Mr. P. Sivan Pillai

Ms. Subhagamony ACGSC for the respondents.

When the case came for hearing today Advocate Mr.  
P. Sivan Pillai proxy counsel for the applicant submitted  
that the applicant is not pressing this application. Hence  
the application is dismissed as not being pressed.

*S. Pillai*  
17.1.91

82